GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3103 ANSWERED ON:08.12.2009 HIRING OF GODOWNS Laguri Shri Yashbant Narayan Singh;Singh Rajkumari Ratna

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the criteria laid down for hiring godowns by Food Corporation of India (FCI);

(b) whether cases of non-compliance of the said criteria have been reported during the last three years and current year; and

(c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Food Corporation of India hires godowns as per laid down criteria given below:-

(i) Requirement of storage capacity in the procurement and consuming areas as well as optimum capacity of rail movement is taken into consideration. If there is need to hire storage capacity, in any area, preference is given to godowns of Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs).

(ii) For Covered godowns, General Managers (Region) have been fully authorized to hire godowns of agencies. For godowns of private parties also, the power to hire godowns on guarantee as well as non-guarantee basis has been delegated to General Managers.

(iii) For CAP(Plinth), G.M.(Regions) have been authorized to hire from private parties upto a ceiling rate of Rs.0.90 per sq.ft. per month. Executive Director (Zones) have been delegated full powers to hire godowns from private parties for three years, extendable by one year.

(iv) FCI hires storage space from CWC/SWCs at rates fixed by the office of Chief Advisor (Cost), Department of Expenditure, Ministry of Finance. The rates have been finalized upto 2004-05 at Rs. 3.80 per Quintal/Month.

(b): No case of non compliance of the laid down criteria has been reported by FCI during the last three years and current year.

(c): Does not arise.